

SCHEDULE I

Form A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
POINCARE TECHNOLOGIES PRIVATE LIMITED**

1.	NAME OF CORPORATE PERSON	POINCARE TECHNOLOGIES PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	06/09/2021
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED/REGISTERED	REGISTRAR OF COMPANY, BANGALORE
4.	CORPORATE IDENTITY NUMBER OF CORPORATE PERSON	U72900KA2021PTC151456
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE OF CORPORATE PERSON	HD-012 We Work Salarpuria Magnificia, TIN factory, 78 Old Madras Road, Mahadevapura, next to KR Puram, Bangalore, Bengaluru, Karnataka, India, 560016
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	29 TH September 2023
7.	NAME, ADDRESS, E-MAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	NAME - ADV. VINIT GANGWAL ADDRESS - 503, Varun Capital Off J.M. Road, Opp. Jangali Maharaj Mandir, Next to Hotel Sudama, Shivaji Nagar, Pune-411005 E-MAIL ADDRESS - ip.vinitgangwal@sudharman.in . E-MAIL for Communication - ip.poincare@sankalp-ipe.com TEL NO. - (020) 25510101. REGISTRATION NO. - IBBI/IPA-002/IP-N00091/2017-18/10235.
8.	LAST DATE FOR SUBMISSION OF CLAIMS	29 th October 2023

Notice is hereby given that the POINCARE TECHNOLOGIES PRIVATE LIMITED has commenced voluntary liquidation on 29th September 2023

The stakeholder of POINCARE TECHNOLOGIES PRIVATE LIMITED are hereby called upon to submit a proof of their claim, on or before 29th October 2023 to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Adv. Vinit Gangwal

Vinit Gangwal
Insolvency Professional
Reg.No. IBBI/IPA-002/IP-N00091/2017-18/10235

Date and Place : 04/10/2023, Pune.

Name and Signature of the Liquidator: